

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO. *215
ANSWERED ON 01.08.2016**

MAINTENANCE OF TOURIST SPOTS

***215. SHRI R. GOPALAKRISHNAN:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has instituted any structured mechanism to maintain tourist spots in different States of the country and if so, the details thereof;**
- (b) whether the Government has launched any specific scheme in this regard;**
- (c) if so, the details thereof and if not, the reasons therefor; and**
- (d) the year/State-wise and tourist place-wise details of the funds allocated and utilised for this purpose during the last two years and the current year?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO.*215 ANSWERED ON 01.08.2016 REGARDING MAINTENANCE OF TOURIST SPOTS.

(a) to (d): The Ministry of Tourism (MoT) under its Plan Schemes Swadesh Darshan and National Mission on Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD) provides Central Financial Assistance (CFA) to State Governments/Union Territory Administrations for the development of tourism destinations/sites/spots, subject to the availability of funds, liquidation of pending utilization certificates against the funds released earlier and adherence to the relevant scheme guidelines. Maintenance of assets created under these Schemes is the responsibility of the concerned State/UTs.

MoT also provides funds to the Central Agencies for certain infrastructural development in places of tourist interest, such as illumination, sound & light shows, development of cruise terminals etc. under the Plan Scheme "Assistance to Central Agencies for Tourism Infrastructure Development". The Revised Guidelines dated 24.09.2015 of this scheme provide for Operation & Maintenance Cost for initial period of 3 years from the date of start of operation, subject to certain conditions and limits.

The Archaeological Survey of India (ASI) has 3686 numbers of protected monuments of National importance for which there is a structured mechanism for conservation and maintenance. The conservation work on them is attended regularly by the ASI under the allocation of budget for "Conservation of Ancient Monuments". The details of funds allocated and expenditure incurred for last two years and allocation for the current financial year, State-wise, are given in Annexure.

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.*215 ANSWERED ON 01.08.2016 REGARDING MAINTENANCE OF TOURIST SPOTS.****STATE/UT-WISE DETAILS OF FUNDS ALLOCATED AND UTILISED FOR CONSERVATION OF PROTECTED MONUMENTS UNDER ASI FOR THE LAST TWO YEARS AND ALLOCATION FOR CURRENT FINANCIAL YEAR****(Rs. in lakhs)**

Sl. No.	Name of State/UT	Number of protected monuments	Circle / Branch	Allocation/Expenditure		
				2014-15	2015-16	2016-17 (Allocation)
1.	Uttar Pradesh	743	Agra Circle	1404.99	1270.00	1060.00
			Lucknow Circle	1165.00	945.08	925.00
			Sarnath Circle	534.99	495.00	500.00
2.	Maharashtra	285	Aurangabad Circle	695.00	629.05	500.00
			Mumbai Circle	645.00	902.82	725.00
			Nagpur Circle	444.98	845.00	610.00
3.	Karnataka	506	Bangalore Circle	1515.99	1427.02	1125.00
			Mini Circle Hampi	90.00	401.24	575.00
			Dharwad Circle	713.94	716.42	675.00
4.	Madhya Pradesh	292	Bhopal Circle	956.99	1261.01	925.00
5.	Odisha	79	Bhubaneswar Circle	596.99	679.52	605.00
6.	West Bengal	136	Kolkata Circle	549.63	537.95	550.00
	Sikkim	03				
7.	Tamil Nadu,	413	Chennai Circle	1070.01	919.10	775.00
	Puducherry (UT)	07				
8.	Punjab	33	Chandigarh Circle	875.85	634.98	555.00
	Haryana	91				
9.	Himachal Pradesh	40	Shimla Circle	315.00	300.00	275.00
10.	Delhi	174	Delhi Circle	1499.75	1176.73	750.00

			Delhi Mini Circle	-	-	375.00
11.	Goa	21	Goa Circle	397.36	240.99	300.00
12.	Assam	55	Guwahati Circle	292.56	395.07	260.00
	Manipur	01				
	Meghalaya	08	Aizwal Circle, Mijoram			125.00
	Mizoram	01				
	Nagaland	04				
	Tripura	08				
Arunachal Pradesh	03					
13.	Rajasthan	162	Jaipur Circle	610.00	512.98	485.00
			Jodhpur Circle	569.96	729.29	615.00
14.	Andhra Pradesh	129	Hyderabad Circle	998.32	776.61	675.00
	Telangana	08				
15.	Bihar	70	Patna Circle	414.99	374.99	375.00
16.	Jammu & Kashmir	56	Srinagar Circle	443.00	135.07	275.00
		13	Mini Circle Leh	141.98	131.50	130.00
17.	Kerala	28	Thrissur Circle	647.19	659.99	585.00
18.	Gujarat	203	Vadodara Circle	847.99	1123.07	1025.00
	Daman & Diu (UT)	12				
19.	Uttarakhand	42	Dehradun Circle	264.99	215.00	145.00
20.	Chhattisgarh	47	Raipur Circle	587.89	670.33	560.00
21.	Jharkhand	13	Ranchi Circle	115.98	147.61	135.00
			Chemical Preservation (All India)	787.65	729.60	985.00
			Horticultural Activity (All India)	3357.98	3878.22	3405.00
			Reserve			880.00
	Total	3686		23551.95	23861.24	22465.00
